# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

### RAJYA SABHA UNSTARRED QUESTION No. 3229 ANSWERED ON 28/03/2025

#### IMPORT OF GOLD

#### 3229. SHRI A. D. SINGH:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of countries from where Government is importing gold;
- (b) the import duty imposed by Government on gold import in each case, country-wise;
- (c) whether there are different import duties for import of gold;
- (d) if so, the reasons thereof;
- (e) whether other countries are also demanding lower duty; and
- (f) if so, the details and the response of Government?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) India imported gold from 48 countries in 2023-24. (Source: DGCI&S)
- (b) to (d) India applies import duty on gold either on a Most Favoured Nation (MFN) basis or under Free Trade Agreement (FTA) basis. Under MFN rates, import duty on gold bullion is 6%, while for gold dore (unrefined gold) is 5.35%.

Import duty imposed by Government on gold import country-wise under different FTAs is as below:

S.No.	FTA	Current Import duty on Gold
1.	India-ASEAN	0
2.	India- Korea CEPA	0
3.	India- Japan CEPA	0
4.	India- Malaysia	0
5.	India-Chile PTA	Margin of Preference of 80%
6.	India-UAE	5% for gold bullion and 4.35% for gold dore upto TRQ of 160 tonnes; MFN rate above 160 tonnes

The different import duties on gold are due to India's strategic trade interests under FTAs.

(e) & (f) In general, demand for lower duty on Gold by other countries is discussed during FTA negotiations which is assessed based on various factors such as domestic industry interests and economic considerations

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